NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/166/KOB/2024 IN IA(IBC)/77/KOB/2021 in IBA/17/KOB/2020
SECTION	REG 15 IBBI (LIQUIDATION)
NAME OF PARTIES	JASIN JOSE (LIQUIDATOR) IN THE MATTER OF M/S MOON RIVER RESORTS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	JASIN JOSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	

24 April 2024

O R D E R

IA(IBC)/166/KOB/2024 IN IA(IBC)/77/KOB/2021 in IBA/17/KOB/2020

This is an IA bearing No. 166/KOB/2024 filed by the Liquidator of M/s Moonriver Resorts Private Limited under Section 35(n) & 60(5) of IBC, 2016 read with Regulation 15 of IBBI (Liquidation Process) Regulations, 2016 for placing on record the 11th Quarterly Progress Report for the period from 01.01.2024 to 31.03.2024.

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Liquidator.

The said 11th Quarterly Progress Report filed by the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/166/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)